

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/39226/2025 ARBA/31/2025	KAINTA SAMAL VS THE ARBITRATOR UNDER THE NATIONAL HIGHWAYS ACT CUM DISTRICT MAGISTRATE AND COLLECTOR SAMBALPUR	RABINDRA NATH DEBATA VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR
2	D-BLAPL/29979/2025 BLAPL/10281/2025	PRABHAT MUNI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /289 /2024 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000048/2024
3	D-BLAPL/29992/2025 BLAPL/10282/2025	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /619 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul ) GR/0001163/2025
4	D-BLAPL/29936/2025 BLAPL/10283/2025	ANTARA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /113 /2018 SPECIAL JUDGE (POCSO), NAYAGARH(Balangir) TR/0000200/2023
5	D-BLAPL/29994/2025 BLAPL/10284/2025	PANDA @ MOHANTY @ SAGAR NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /565 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000013/2025
6	D-BLAPL/30047/2025 BLAPL/10285/2025	PRAVAT DAS @ PRABHAT DAS VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	KHAIRA /178 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000915/2025
7	D-BLAPL/30050/2025 BLAPL/10286/2025	MOHIT GUPTA VS STATE OF ODISHA	SARAT KUMAR JENA VS	G.R.P.S. (TITILAGARH) /68 /2025 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000040/2025
8	D-BLAPL/30052/2025 BLAPL/10287/2025	SRIRAM PRASAD PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BARIPADA TOWN /135 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M)SAL CT/0000252/2025
9	D-BLAPL/30054/2025 BLAPL/10288/2025	SUKU SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /33 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000027/2025
10	D-BLAPL/30069/2025 BLAPL/10289/2025	SANJEET KUMAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	//0 ADDL.SESSIONS JUDGE CUM SPL JUDGE TR/0000014/2025
11	D-BLAPL/29626/2025 BLAPL/10290/2025	KUNA @ SMRUTI RANJAN MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PATKURA /42 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA(M)SAL ST/0000033/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/30078/2025 BLAPL/10291/2025	ANANTA HALDAR VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /86 /2025 J.M.F.C.,MOTTU AT M.V.79(Malkangiri ) GR/0000435/2025
13	D-BLAPL/30001/2025 BLAPL/10292/2025	JAYABHAGABAN SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DEOGARH /425 /2025 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000018/2025
14	D-BLAPL/30011/2025 BLAPL/10293/2025	SUDIPTA NAYAK @ SIPA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /685 /2023 2ND A.D.J,KHURDA(Khordha ) TR/0000110/2023
15	D-BLAPL/29438/2025 BLAPL/10294/2025	INDRAMANI BISWAL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	BYREE /98 /2025 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000336/2025
16	D-BLAPL/30024/2025 BLAPL/10295/2025	NOWSER MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000028/2025
17	D-BLAPL/29974/2025 BLAPL/10296/2025	PRADIP PARIDA @ PRADEEP PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /368 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/0000073/2025
18	D-BLAPL/30094/2025 BLAPL/10297/2025	SHYAMJI YADAV VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /320 /2025 S.D.J.M.,BARGARH(Bargarh ) CT/0000817/2025
19	D-BLAPL/30025/2025 BLAPL/10298/2025	PADI @ PRADYUMNA SAHU VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NALCO /216 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000020/2025
20	D-BLAPL/28925/2025 BLAPL/10299/2025	SANJAY BENYA @ BENIYA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DASMANTAPUR /96 /2025 J.M.F.C.,DASMANTAPUR(Koraput) GR/0000100/2025
21	D-BLAPL/28928/2025 BLAPL/10300/2025	B. SANJIB KUMAR @ SANJIB BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DASMANTAPUR /106 /2025 J.M.F.C.,DASMANTAPUR(Koraput) GR/0000110/2025
22	D-BLAPL/30097/2025 BLAPL/10301/2025	SANTOSH RAY VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHATILI /136 /2025 S.D.J.M.,BARGARH(Bargarh ) CT/0000735/2025
23	D-BLAPL/29110/2025	SILU ROULA @ GAJI @ SILU ROUL	JYOTIRMAYA SAHOO	BANAPUR P.S. /19 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10302/2025	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha)
24	D-BLAPL/30102/2025 BLAPL/10303/2025	GOBARA @ SUBASH SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GR/000028/2025 KUDANAGARI /214 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001500/2025
25	D-BLAPL/30027/2025 BLAPL/10304/2025	DEBENDRA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /63 /2021 SPECIAL JUDGE,KORAPUT(Koraput ) TR/0000069/2021
26	D-BLAPL/30104/2025 BLAPL/10305/2025	MADHUSUDAN SINGH VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	/ /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000045/2025
27	D-BLAPL/30107/2025 BLAPL/10306/2025	LAXMAN MAHAKUD @ LAXMAN MAHAKUR VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NAYAGARH SADAR /155 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000044/2025
28	D-BLAPL/30110/2025 BLAPL/10307/2025	PAKUNI @ BABU @ ASISHA RANJAN BEHERA VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /337 /2025 A.D.J.,KUJANG(Jagatsinghapur ) Spl/0000014/2025
29	D-BLAPL/29892/2025 BLAPL/10308/2025	SADEEP SINGH PATEL VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000106/2025
30	D-BLAPL/30137/2025 BLAPL/10309/2025	REJITI KRISHNA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GUNUPUR /98 /2023 A.D.J., GUNUPUR(Rayagada ) CT/0000051/2023
31	D-BLAPL/29115/2025 BLAPL/10310/2025	AMARESH MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /244 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000427/2025
32	D-BLAPL/29149/2025 BLAPL/10311/2025	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /467 /2024 A.D.J.,KODALA(Ganjam) ST/0000214/2024
33	D-BLAPL/30117/2025 BLAPL/10312/2025	KANHU CHARAN GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BHANJANAGAR /494 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000167/2025
34	D-BLAPL/29250/2025 BLAPL/10313/2025	BISHAL BISWAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /80 /2025 J.M.F.C.,BHUBANESWAR(Khordha )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/29432/2025 BLAPL/10314/2025	STATE OF ODISHA AMALESH DAS VS STATE OF ODISHA	KASHINATH PATTANAİK VS	GR/0000467/2025 CHAULIAGANJA /268 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000214/2025
36	D-BLAPL/30126/2025 BLAPL/10315/2025	SATYANARAYAN MALLICK VS STATE OF ODISHA	BIBHUPRASAD MISHRA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
37	D-BLAPL/29455/2025 BLAPL/10316/2025	KHAGESWAR MALIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PATTAMUNDAI RURAL PS /59 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000009/2025
38	D-BLAPL/29749/2025 BLAPL/10317/2025	JISAYA MAJHI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000054/2024
39	D-BLAPL/29918/2025 BLAPL/10318/2025	DEBEN KHARA @ KANA @ DEBENDRA KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /127 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000117/2023
40	D-BLAPL/29928/2025 BLAPL/10319/2025	AMIT TIWARI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	TALSARA /80 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000247/2025
41	D-BLAPL/29932/2025 BLAPL/10320/2025	CHARAN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /118 /2025 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000113/2025
42	D-BLAPL/28882/2025 BLAPL/10321/2025	PRAVEEN KUMAR YADAV VS STATE OF ODISHA	BIKAS SWAIN VS	TUMUDIBANDHA /45 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000089/2025
43	D-BLAPL/29584/2025 BLAPL/10322/2025	KUSHA @ RAMESH CHANDRA MAJHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SPECIAL CRIME UNIT /5 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000810/2025
44	D-BLAPL/29628/2025 BLAPL/10323/2025	TUNILATA JENA @ TUNI VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PATKURA /42 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000033/2025
45	D-BLAPL/29686/2025 BLAPL/10324/2025	JITU PRADHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	PALLAHARA /217 /2025 S.D.J.M.,PALLAHARA(Anugul ) GR/0000459/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/29689/2025 BLAPL/10325/2025	AJAY ROUT VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000082/2025
47	D-BLAPL/30045/2025 BLAPL/10326/2025	MITU @ DURYODHAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /71 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000040/2025
48	D-BLAPL/30153/2025 BLAPL/10327/2025	SILU ROULA @ GAJI @ SILU ROUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /182 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000269/2025
49	D-BLAPL/29697/2025 BLAPL/10328/2025	RABINDRA NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /132 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000179/2025
50	D-BLAPL/29701/2025 BLAPL/10329/2025	JITENDRA MALLICK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000022/2025
51	D-BLAPL/29705/2025 BLAPL/10330/2025	SAGAR BEHERA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /714 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHAL GR/0002039/2025
52	D-BLAPL/30163/2025 BLAPL/10331/2025	DILLIP KUMAR BARIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /333 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001477/2025
53	D-BLAPL/30134/2025 BLAPL/10332/2025	SATISH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /320 /2025 S.D.J.M.,BARGARH(Bargarh ) CT/0000817/2025
54	D-BLAPL/30164/2025 BLAPL/10333/2025	BISWARANJAN DASH VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KHAIRA /121 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000171/2025
55	D-BLAPL/30146/2025 BLAPL/10334/2025	AKASH KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL ESTATE PS /208 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000834/2025
56	D-BLAPL/30148/2025 BLAPL/10335/2025	SILU ROULA @ GAJI @ SILU ROUL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /173 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000259/2025
57	D-BLAPL/30154/2025	SARBESWAR BEHERA @ BAPI	PRAFULLA KUMAR KHATEI	KHURDA MODEL /186 /2025

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10336/2025	VS STATE OF ODISHA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000048/2025
58	D-BLAPL/29845/2025 BLAPL/10337/2025	ABINASH SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR TOWN /541 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(KHURDA) GR/0001299/2025
59	D-BLAPL/30177/2025 BLAPL/10338/2025	PRAKASH KHUNTIA @ PRAKASH CHANDRA KHANTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GURUDIJHATIA /171 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(KHURDA) CT/0000630/2025
60	D-BLAPL/29702/2025 BLAPL/10339/2025	RATAN DAS @ RATU VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	NANDIPADA /278 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000016/2025
61	D-BLAPL/29968/2025 BLAPL/10340/2025	KAUSHALYA KHARSEL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /182 /2025 J.M.F.C.,BODEN(Nuapada ) CT/0000179/2025
62	D-BLAPL/29597/2025 BLAPL/10341/2025	RAKESH NAIK VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	BALASORE SADAR /267 /2025 SPECIAL JUDGE (POCSO), BALASORE(KHURDA) Spl/0000240/2025
63	D-CMP/40628/2025 CMP/1590/2025	SECTOR 9 RESIDENTION ASSOCIATION, CUTTACK VS RAMA CHANDRA BEHERA	KISHORE KUMAR MISHRA VS PRABIN DAS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000002/2025
64	D-CMP/39724/2025 CMP/1591/2025	GURMIT SINGH VS AMIT KUMAR SAHU	BASUDEV PUJARI VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000038/2025
65	D-CMP/39392/2025 CMP/1592/2025	ASHOK KUMAR MOHANTA VS MADHU @ MADHUSUDHAN SINGH	SWARUP KUMAR PATNAIK VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA CS/0000054/2024
66	D-CMP/39901/2025 CMP/1593/2025	KALPATARU MOHAPATRA VS AASALATA ROUT	SOUBHAGYA SWAIN VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapada) CS/0000491/2022
67	D-CONTC/38032/2025 CONTC/4573/2025	SAUMYA RANJAN SAHOO VS MANOJ AHUJA, CHIEF SECY., G.A AND P.G DEPT.	ADV VS	// () //
68	D-CONTC/38898/2025 CONTC/4574/2025	SABITA SAR VS	ADV VS	// () ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		MADAN MOHAN PRADHAN, C.D.M AND P.H.O, ANGUL		//
69	D-CONTC/39189/2025 CONTC/4575/2025	KUSUMA MALA MISHRA VS SUBHA SHARMA,IAS	ADV. VS	// 0 //
70	D-CONTC/35436/2025 CONTC/4576/2025	KRUSHNA CHANDRA BEHERA VS SANJAY KUMAR SINGH, IAS	ADV VS	// 0 //
71	D-CONTC/35891/2025 CONTC/4577/2025	CHATURBHUJA BHUE VS KARAN SHARMA,B.E.O,DHANKAUDA,SAMBALPUR	ADV. VS	// 0 //
72	D-CONTC/38320/2025 CONTC/4578/2025	RAJAKISHORE SAHOO VS ARBIND KUMAR PADHI, SECY. AGRICULTURE AND FARMERS EMPOWERMENT DEPT.	ADV VS	// 0 //
73	D-CONTC/39674/2025 CONTC/4579/2025	MANOJ KUMAR KANHAR VS RAJESH KUMAR SWAIN,DIST. EDUCATION OFFICER,KANDHAMAL	ADV VS	// 0 //
74	D-CONTC/39675/2025 CONTC/4580/2025	SUSHANTA KANHAR VS RAJESH KUMAR SWAIN, DIST. EDUCATION OFFICER,KANDHAMAL	ADV VS	// 0 //
75	D-CONTC/40336/2025 CONTC/4581/2025	ABHIJIT DASH VS JUGAL KISHORE KUMAR BANOTH,IPS	ADV. VS	// 0 //
76	D-CONTC/40350/2025 CONTC/4582/2025	SWADESH KUMAR DAS VS JUGAL KISHOREN KUMAR BANOTH,IPS	ADV. VS	// 0 //
77	D-CONTC/40355/2025 CONTC/4583/2025	ANIL KUMAR ROUT VS ASWATHY S.,IAS	ADV. VS	// 0 //
78	D-CONTC/36185/2025 CONTC/4584/2025	ANTARJYAMI MAHARANA VS ARAVIND AGRAWAL,COMMNR. CUM SECY. HIGHER EDUCATION DEPT., ODISHA	SANDHYARANI PANI VS	// 0 //
79	D-CONTC/39057/2025 CONTC/4585/2025	SANDHYARANI PATTNAIK VS DR.NILAKANTHA MISHRA,DIRECTOR OF PUBLIC HEALTH,ODISHA	ADV. VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/39459/2025 CONTC/4586/2025	SANJUKTA DWARI VS DR. PRAVAT KUMAR BEHERA, C.D.M AND P.H.O,BALASORE	ADV VS	// () //
81	D-CONTC/40089/2025 CONTC/4587/2025	LAL MOHAN MOHANTA VS PURNA CHANDRA SETHI,D.E.O,MAYURBHANJ	ADV. VS	// () //
82	D-CONTC/40344/2025 CONTC/4588/2025	SNEHASHIS DASH VS JUGAL KISHORE KUMAR BANOTH,IPS	ADV. VS	// () //
83	D-CRLMA/29831/2025 CRLMA/139/2025	DEBASIS ACHARYA VS STATE OF ODISHA	ADV. VS	KHANDAGIRI P.S. /276 /2025 () //
84	D-CRLMC/29881/2025 CRLMC/4052/2025	MINIA @ NINIA @ MINATI MOHANTY VS STATE OF ODISHA	KARUNAKAR DAS VS	PATKURA /292 /2007 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000025/2009
85	D-CRLMC/30055/2025 CRLMC/4053/2025	AJAY KUMAR MALLICK @ AJAY KU MALLIK VS STATE OF ODISHA	DEVASHIS PANDA VS	BALIPATNA /510 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0002289/2024
86	D-CRLMC/28494/2025 CRLMC/4054/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	COLLIERY /125 /2025 J.M.F.C,TALCHER(Anugul ) GR/0000277/2025
87	D-CRLMC/29919/2025 CRLMC/4055/2025	SANTANU KUMAR MISHRA VS CENTRAL BUREAU OF INVESTIGATION, BBSR	SANJIB KHANDAYATRAY VS	BHUBANESWAR CBI /8 /2021 SPECIAL C.J.M.(CBI),BHUBANESWAR(Ko Spe/0000002/2023
88	D-CRLMC/30201/2025 CRLMC/4056/2025	SANGRAM KESHARI BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE ICC/0000022/2022
89	D-CRLMC/30289/2025 CRLMC/4057/2025	BIJAYA CHANDRA KHOSLA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /16 /2019 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000437/2019
90	D-CRLMP/29741/2025 CRLMP/1289/2025	KULAMANI OJHA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	//0 () //
91	D-CRLREV/29620/2025	USHAMAN KHAN	BHARAT JALLI	INDUSTRIAL ESTATE PS /42 /2025

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :26/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/728/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha ) CRMC/0000034/2025
92	D-CRLREV/29695/2025 CRLREV/729/2025	STATE OF ODISHA(VIG.) VS B.KUSUMA RANI	SANGRAM DAS, S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /12 /2018 SPECIAL JUDGE (VIG),BERHAMPUR(Ga MIS.CASE/0000020/2023
93	D-CRLREV/29832/2025 CRLREV/730/2025	NABIN BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /107 /2023 S.D.J.M.,KORAPUT(Koraput) ICC/0000019/2025
94	D-CRLREV/30000/2025 CRLREV/731/2025	RANJIT BHABANI SHANKAR SAHU VS STATE OF ODISHA	DILIP KUMAR MISRA VS	ANGUL SADAR PS /495 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000769/2023
95	D-CRLREV/29700/2025 CRLREV/732/2025	MOHAMAD@MOHD IRFAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA SADAR /117 /2023 S.D.J.M.,KHURDA(Khordha ) CMC/0000103/2023
96	D-CRLREV/30020/2025 CRLREV/733/2025	AYAN@SAHIL HUSSAIN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /9 /2025 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000068/2025
97	D-CRLREV/29557/2025 CRLREV/734/2025	SIDHANTA @ ARJUNA PARIHHA VS STATE OF ODISHA	ASHOK DAS VS	ADVA /23 /2012 A.D.J.,PARALAKHEMUNDI(Gajapati ) CRA/0000024/2018
98	D-MACA/39394/2025 MACA/1080/2025	GEETIKA MISHRA VS SURESH KUMAR K	AMIYA KUMAR MOHANTY VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000142/2021
99	D-MACA/40199/2025 MACA/1081/2025	PRASANTA KUMAR PATEL VS SUSIL KUMAR NAIK	BYOMOKESH SAHOO VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000008/2024
100	D-MACA/40113/2025 MACA/1082/2025	CHITTA RANJAN SAHOO VS PRAMOD KUMAR SAHOO	BISWAJIT MOHANTY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000104/2023
101	D-MACA/40215/2025 MACA/1083/2025	BRANCH MANAGER, THE NEW INDIA ASSURANCE CO. LTD., GIRI ROAD, BERHAMPUR VS ARCHANA MAHARANA	NIGAMANANDA DAS VS	// 7TH M.A.C.T.,CHATRAPUR(Ganjam) Mac/0000002/2022
102	D-MATA/40348/2025 MATA/374/2025	ASHMITA HORO @ GUPTA VS	SOUGAT DASH VS	// JUDGE FAMILY COURT,ROURKELA(Su

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-OTAPL/39623/2025 OTAPL/86/2025	MONAJ GUPTA COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY VS	CP/0000337/2021 // ()
104	D-OTAPL/39624/2025 OTAPL/87/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY VS	// ()
105	D-OTAPL/39625/2025 OTAPL/88/2025	COMMNR. OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. MAHANADI COAL FIELDS LTD., SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// ()
106	D-OTAPL/39627/2025 OTAPL/89/2025	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, ROURKELA VS M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY VS	// ()
107	D-OTAPL/39626/2025 OTAPL/90/2025	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND SERVICE TAX, ROURKELA VS M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY VS	// ()
108	D-OTAPL/39628/2025 OTAPL/91/2025	COMMISSIONER OF CENTRAL EXCISE , CUSTOMS AND SERVICE TAX , ROURKELA VS M/S MAHANADI COAL FIELDS LTD.,SAMBALPUR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// ()
109	D-RPFAM/39824/2025 RPFAM/297/2025	PRIYANKA PATRA VS RAJESH DAS	ASHUTOSH MOHANTA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke
110	D-WA/39507/2025 WA/1572/2025	STATE OF ODISHA VS KANGALI KANYARI	SURYA NARAYAN PATNAIK,A.G.A VS	CP/0000038/2017 // ()
111	D-WA/39161/2025 WA/1573/2025	VICE CHANCELLOR, BERHAMPUR UNIVERSITY, GANJAM VS KRUSHNA CHANDRA NAYAK	DR.PURUSOTTAM CHULI VS	// ()
112	D-WA/39377/2025 WA/1574/2025	SURENDRA KUMAR PANDA VS COMMNR., BHUBANESWAR MUNICIPAL CORPORATION, BBSR	SIDDHARTHA PRASAD MISHRA VS	// ()
113	D-WA/39493/2025 WA/1575/2025	STATE OF ODISHA VS PRAFULLA KUMAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WA/39505/2025 WA/1576/2025	STATE OF ODISHA VS PADMA CHARAN PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
115	D-WA/39934/2025 WA/1577/2025	MITHILA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// 0 //
116	D-WP(C)/36634/2025 WP(C)/27975/2025	MAYADHAR PADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
117	D-WP(C)/38532/2025 WP(C)/27976/2025	POKHARA SALHE GRAMAPANCHAYATA SATRIA SANGH, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
118	D-WP(C)/38550/2025 WP(C)/27977/2025	KELDAMAL GPLF, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
119	D-WP(C)/39143/2025 WP(C)/27978/2025	ANITA MOHINI VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
120	D-WP(C)/39144/2025 WP(C)/27979/2025	MANIK KUMAR SINHA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
121	D-WP(C)/38937/2025 WP(C)/27980/2025	BRAJA KISHORE PATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
122	D-WP(C)/31588/2025 WP(C)/27981/2025	NANDINI CHOUDHURY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
123	D-WP(C)/36612/2025 WP(C)/27982/2025	BALASORE STONE CRUSHER OWNERS ASSOCIATION VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
124	D-WP(C)/38892/2025 WP(C)/27983/2025	DAITARI DALEI VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	// 0 //
125	D-WP(C)/37887/2025	DAMASAHU GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH	AMITAV TRIPATHY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/27984/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/40190/2025 WP(C)/27985/2025	SABITA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
127	D-WP(C)/39656/2025 WP(C)/27986/2025	KARMALATA GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
128	D-WP(C)/40281/2025 WP(C)/27987/2025	CHAITANYA KUTIRA, BARGARH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
129	D-WP(C)/38282/2025 WP(C)/27988/2025	USUMA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
130	D-WP(C)/37093/2025 WP(C)/27989/2025	SUDIPTA CHAND VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
131	D-WP(C)/39765/2025 WP(C)/27990/2025	M/S ADARSH ENTERPRISES, HYDERABAD VS THE ORISSA MINERALS DEVELOPMENT COMPANY LTD., BBSR	SAIBRATA RATH VS	// 0 //
132	D-WP(C)/38559/2025 WP(C)/27991/2025	MISSION SHAKTI MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
133	D-WP(C)/37997/2025 WP(C)/27992/2025	NAROTTAM SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
134	D-WP(C)/40109/2025 WP(C)/27993/2025	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
135	D-WP(C)/39860/2025 WP(C)/27994/2025	YUDHISHTIR BUDULA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
136	D-WP(C)/38055/2025 WP(C)/27995/2025	KARUA, GRAMA PANCHAYAT LEVEL FEDERATION (G.P.L.F.), BALASORE VS	PRATIK DASH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/40595/2025 WP(C)/27996/2025	STATE OF ODISHA RIYANKA JENA VS	ANUPAM RATH VS	// // ()
138	D-WP(C)/38964/2025 WP(C)/27997/2025	STATE OF ODISHA MANAS KUMAR SINGH VS	RAJENDRA KUMAR PRADHAN VS	// // ()
139	D-WP(C)/38218/2025 WP(C)/27998/2025	STATE OF ODISHA ARUN KUMAR BEHERA VS	SANJAY KUMAR PATRA VS	// // ()
140	D-WP(C)/39882/2025 WP(C)/27999/2025	STATE OF ODISHA DEVIPRASAD SAHOO VS	ASHUTOSH DAS VS	// // ()
141	D-WP(C)/39028/2025 WP(C)/28000/2025	STATE OF ODISHA BHIMASENA KAR VS	BIJAYA KUMAR ROUTRAY VS	// // ()
142	D-WP(C)/38219/2025 WP(C)/28001/2025	THE COMMISSIONER OF ENDOWMENT, BBSR ODISHA SIMANTA KUMAR DASH VS	SANJAY KUMAR PATRA VS	// // ()
143	D-WP(C)/38221/2025 WP(C)/28002/2025	STATE OF ODISHA GOUTAM ROUT VS	SANJAY KUMAR PATRA VS	// // ()
144	D-WP(C)/40384/2025 WP(C)/28003/2025	STATE OF ODISHA M/S. KAI INTERNATIONAL PRIVATE LTD, ROURKELA VS	CHITTA RANAJAN DAS VS	// // ()
145	D-WP(C)/39524/2025 WP(C)/28004/2025	COMMISSIONER OF CT AND GST, ODISHA, CUTTACK BISHNUPUR GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS	NIROD KUMAR SAHU VS	// // ()
146	D-WP(C)/31837/2025 WP(C)/28005/2025	STATE OF ODISHA KELUNI SAHOO VS	MIHIR SEKHAR SAHOO VS	// // ()
147	D-WP(C)/38573/2025 WP(C)/28006/2025	STATE OF ODISHA MAHEMUDA BEGUM VS	JASHOBANTA DASH VS	// // ()
		MEMBER BOARD OF REVENUE, ODISHA, CUTTACK		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/39786/2025 WP(C)/28007/2025	M/S DREAM BAKE PRIVATE LIMITED, WEST BENGAL VS THE CHIEF COMMISSIONER CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //
149	D-WP(C)/40110/2025 WP(C)/28008/2025	CHAMU HEMBRAM VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
150	D-WP(C)/39084/2025 WP(C)/28009/2025	BIJAY KUMAR SETHY VS THE ASSISTANT COMMISSIONER CENTRAL GST AND CX DIVISION, CUTTACK-II	UPASANA BAL VS	// 0 //
151	D-WP(C)/36785/2025 WP(C)/28010/2025	MAHESWARI MOHANTA VS UNION OF INDIA	SAMARENDRA SWAIN VS	// 0 //
152	D-WP(C)/38614/2025 WP(C)/28011/2025	MAECHHELI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
153	D-WP(C)/36908/2025 WP(C)/28012/2025	PARSURAM BHUYAN VS UNION OF INDIA	SAMARENDRA SWAIN VS	// 0 //
154	D-WP(C)/36910/2025 WP(C)/28013/2025	CHANDRA MOHAN MOHAPATRA VS UNION OF INDIA	SAMARENDRA SWAIN VS	// 0 //
155	D-WP(C)/40114/2025 WP(C)/28014/2025	NIRANJAN BISI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
156	D-WP(C)/38991/2025 WP(C)/28015/2025	SREE SHAKTI MAHASANGHA OF PIPPALMADHAB GRAM PANCHAYAT LEVEL FEDERATION, KALAHANDI VS STATE OF ODISHA	KASHIYAKUMAR NANDY VS	// 0 //
157	D-WP(C)/40388/2025 WP(C)/28016/2025	M/S KAI INTERNATIONAL PRIVATE LIMITED, ROURKELA VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
158	D-WP(C)/39109/2025 WP(C)/28017/2025	PAHADPADAR GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
159	D-WP(C)/39681/2025	BINODINI PATTNAYAK	DILLIP KUMAR RAY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28018/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/40392/2025 WP(C)/28019/2025	SUSHIL KUMAR SHARMA VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
161	D-WP(C)/39185/2025 WP(C)/28020/2025	JYOTI, RAGHUNATHPUR , A BLOCK LEVEL FEDERATION, JAGATSINGHPUR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
162	D-WP(C)/39912/2025 WP(C)/28021/2025	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
163	D-WP(C)/40352/2025 WP(C)/28022/2025	PHIRINGIA GRAM PANCHAYT LEVEL FEDERATION, KANDHAMAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
164	D-WP(C)/39980/2025 WP(C)/28023/2025	G.P.L.F, PATRI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
165	D-WP(C)/39983/2025 WP(C)/28024/2025	CHIKALPADAR G.P.L.F., NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
166	D-WP(C)/39102/2025 WP(C)/28025/2025	MALIJUBANG GRAM PANCHAYAT STARIYA SANGHA, MALIJUBANG,KALAHANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
167	D-WP(C)/39978/2025 WP(C)/28026/2025	MUNDIGUDA G.P.L.F., NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
168	D-WP(C)/38531/2025 WP(C)/28027/2025	GANESH KUMAR JANI @ GANESH KUMAR JANI VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
169	D-WP(C)/40219/2025 WP(C)/28028/2025	TESINGA GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
170	D-WP(C)/40064/2025 WP(C)/28029/2025	SOBHA BEHERA VS	SUDHIR KUMAR MALLICK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/40246/2025 WP(C)/28030/2025	STATE OF ODISHA SARSADA GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS	NIROD KUMAR SAHU VS	// // 0
172	D-WP(C)/40443/2025 WP(C)/28031/2025	STATE OF ODISHA MAMATA NAYAK VS	SONITA BISWAL VS	// // 0
173	D-WP(C)/40243/2025 WP(C)/28032/2025	STATE OF ODISHA UTKAL MINERALS PVT.LTD, KEONJHAR VS	SUBHADUTTA ROUSTRAY VS	// // 0
174	D-WP(C)/40159/2025 WP(C)/28033/2025	STATE OF ODISHA SOMANATH KAR VS	BAIDHAR SAHOO VS	// // 0
175	D-WP(C)/40124/2025 WP(C)/28034/2025	STATE OF ODISHA SAGARLAL MURMU VS	BISWABIHARI MOHANTY VS	// // 0
176	D-WP(C)/40323/2025 WP(C)/28035/2025	STATE OF ODISHA RAJ KUMARI BHAINSAI VS	ABHISEK MOHANTY VS	// // 0
177	D-WP(C)/40363/2025 WP(C)/28036/2025	STATE OF ODISHA APPOLO ASHIYANA WELFARE SOCIETY, KHURDA VS	SUMITRA MOHANTY VS	// // 0
178	D-WP(C)/40130/2025 WP(C)/28037/2025	STATE OF ODISHA SALKHAN MAJHI VS	BISWABIHARI MOHANTY VS	// // 0
179	D-WP(C)/40367/2025 WP(C)/28038/2025	STATE OF ODISHA SURYA NARAYAN JENA VS	DEBASIS SAHOO VS	// // 0
180	D-WP(C)/40645/2025 WP(C)/28039/2025	STATE OF ODISHA MAMATA PADHY VS	JANAKI KANTA MAHAPATRA VS	// // 0
181	D-WP(C)/40659/2025 WP(C)/28040/2025	STATE OF ODISHA DR.GURUDASH PATEL VS	TUSHAR KANTA NAYAK VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/38449/2025 WP(C)/28041/2025	PUINCHA GRAM PANCHAYAT STARIYA SANGHA, CUTTACK VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
183	D-WP(C)/40425/2025 WP(C)/28042/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
184	D-WP(C)/40488/2025 WP(C)/28043/2025	SWARNALATA DAS VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
185	D-WP(C)/38244/2025 WP(C)/28044/2025	SHREE SHAKTI BLOCK FEDERATION, KORAI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
186	D-WP(C)/40580/2025 WP(C)/28045/2025	SEKHA MUNTEJIM @ SK MUNTAZIM VS THE COMMISSIONER CGST, CX AND CUSTOMS,BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
187	D-WP(C)/40544/2025 WP(C)/28046/2025	KALI TIRTHA PUJA COMMITTEE, KEONJHAR VS STATE OF ODISHA	SISIR DAS VS	// 0 //
188	D-WP(C)/40318/2025 WP(C)/28047/2025	TIKISAN MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
189	D-WP(C)/40620/2025 WP(C)/28048/2025	PRANAB KUMAR SAMAL VS THE SDO (ELECTRICAL), TPCODL CUM ASSESSING OFFICER, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
190	D-WP(C)/40582/2025 WP(C)/28049/2025	SOUMYA RANJAN BARIK VS THE COMMISSIONER CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
191	D-WP(C)/40583/2025 WP(C)/28050/2025	AKSHAYA KUMAR MOHAPATRA VS THE COMMISSIONER CGST, CX AND CUSTOMS, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
192	D-WP(C)/39807/2025 WP(C)/28051/2025	MANAGING COMMITTEE, SATYABHAMA UCHHA VIDYA MANDIR, BALASORE VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
193	D-WP(C)/38638/2025	LIKITI PADAR GRAM PANCHAYAT STRIYA SANGHA, RAYAGADA	DR. PRASANTA KUMAR MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28052/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/38009/2025 WP(C)/28053/2025	BIPINI BIHARI MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
195	D-WP(C)/38328/2025 WP(C)/28054/2025	KENDUPALLI GRAM PANCHAYAT STARIYA SANGHA, KENDUPALLI, CUTTACK VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
196	D-WP(C)/40516/2025 WP(C)/28055/2025	GAJENDRA NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
197	D-WP(C)/39760/2025 WP(C)/28056/2025	GHANTABAHALI GRAM PANCHAYAT STARIYA SANGHA, GHANTABAHALI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
198	D-WP(C)/38803/2025 WP(C)/28057/2025	SHAKTIRUPA MAHASANGHA OF GOPALPUR GRAMA PANCHAYAT LEVEL FEDERATION, GOPALPUR VS STATE OF ODISHA	NONI AGASTI MISHRA VS	// 0 //
199	D-WP(C)/40180/2025 WP(C)/28058/2025	SHRIDHAR COLLEGE OF PHARMACY, MAYURBHANJ VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
200	D-WP(C)/39762/2025 WP(C)/28059/2025	SURDA GRAM PANCHAYAT STARIYA SANGHA, SURDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
201	D-WP(C)/39773/2025 WP(C)/28060/2025	SIHINI GRAM PANCHAYAT STARIYA SANGHA, SIHINI, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
202	D-WP(C)/40521/2025 WP(C)/28061/2025	SMRUTI RANJAN MOHAPATRA VS ODISHA GRAMA BANK, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
203	D-WP(C)/39757/2025 WP(C)/28062/2025	DASPUR GRAM PANCHAYAT STARIYA SANGHA, DASPUR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
204	D-WP(C)/39766/2025 WP(C)/28063/2025	LUTHURBANDH GRAM PANCHAYAT STARIYA SANGHA, LUTHURBANDH VS	DR. PRASANTA KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/39780/2025 WP(C)/28064/2025	STATE OF ODISHA KURSUD GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
206	D-WP(C)/40723/2025 WP(C)/28065/2025	STATE OF ODISHA NARASINGHAPUR GRAM PANCHAYAT LEVEL FEDERATION, BALESWAR VS	SANGRAM JENA VS	// // ()
207	D-WP(C)/39792/2025 WP(C)/28066/2025	STATE OF ODISHA RANDA GRAM PANCHAYAT STARIYA SANGHA, RANDA VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
208	D-WP(C)/35409/2025 WP(C)/28067/2025	STATE OF ODISHA M/S. SANJAY KUMAR BIJAY KUMAR, ADASPUR, CUTTACK VS	PRANAYA KISHORE HARICHANDAN VS	// // ()
209	D-WP(C)/39806/2025 WP(C)/28068/2025	PRINCIPAL COMMISSSIONER OF INCOME TAX-1, BBSR SANA SASAN GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS	NIROD KUMAR SAHU VS	// // ()
210	D-WP(C)/40329/2025 WP(C)/28069/2025	STATE OF ODISHA DHRUBA CHARAN SAHOO VS	ABHIRAM SWAIN VS	// // ()
211	D-WP(C)/39815/2025 WP(C)/28070/2025	STATE OF ODISHA RAJENDRAPUR GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS	NIROD KUMAR SAHU VS	// // ()
212	D-WP(C)/40490/2025 WP(C)/28071/2025	STATE OF ODISHA M/S. MAA PATTAKHANDA COLD DRINKS AGENCY, BALLIGUDA, KANDHAMAL VS	RAMESH CHANDRA JENA VS	// // ()
213	D-WP(C)/40409/2025 WP(C)/28072/2025	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR BAPALAMENDI (L) PANCHAYAT STARIA MAHASANGHA, KANDHAMAL VS	BISWARANJAN MAHARATHA VS	// // ()
214	D-WP(C)/40383/2025 WP(C)/28073/2025	STATE OF ODISHA CHAHALI PANCHAYAT STARIA, MAHASANGHA, KANDHAMAL VS	BISWARANJAN MAHARATHA VS	// // ()
215	D-WP(C)/40162/2025 WP(C)/28074/2025	STATE OF ODISHA THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH VS SADHU CHARAN KHAMARI	BAIDHAR SAHOO VS	// // ()

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :26/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/38890/2025 WP(C)/28075/2025	ANUPAMA PANDA VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
217	D-WP(C)/40395/2025 WP(C)/28076/2025	PASARA PANCHAYAT STARIA MAHASANGHA, KANDHAMAL VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
218	D-WP(C)/40297/2025 WP(C)/28077/2025	MAMATA BEHERA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
219	D-WP(C)/40573/2025 WP(C)/28078/2025	SMRUTI SWARUP PATTANAIAK VS STATE TAX OFFICER ,CT AND GST,NAYAGARH	ITISHREE TRIPATHY VS	// 0 //
220	D-WP(C)/40311/2025 WP(C)/28079/2025	RIGA MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
221	D-WP(C)/40315/2025 WP(C)/28080/2025	KUNTALA MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
222	D-WP(C)/38873/2025 WP(C)/28081/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
223	D-WP(C)/39093/2025 WP(C)/28082/2025	KUCHAGAON GRAM PANCHAYAT STARIYA SANGHA, KUCHAGAON VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
224	D-WP(C)/38874/2025 WP(C)/28083/2025	CHAKRAPANI SAHU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
225	D-WP(C)/38905/2025 WP(C)/28084/2025	SURYAKANTI SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
226	D-WP(C)/40615/2025 WP(C)/28085/2025	PURNA CHANDRA BARIK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
227	D-WP(C)/39094/2025	TUSHAR RANJAN SAMAL	BISWANATH BEHERA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28086/2025	VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	VS	() //
228	D-ABLAPL/26069/2025 ABLAPL/11592/2025	SOHEL KHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /78 /2025 () //
229	D-ABLAPL/29803/2025 ABLAPL/11593/2025	SUBASH CHANDRA SAHU VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	/ /0 () //
230	D-ABLAPL/27944/2025 ABLAPL/11594/2025	SOUBHAGYA RANJAN BAIRIGANJAN @ BABUL BAIRIGANJAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /127 /2025 () //
231	D-ABLAPL/30003/2025 ABLAPL/11595/2025	KEDAR @ KEDARSAN PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	TANGI /312 /2025 () //
232	D-ABLAPL/29960/2025 ABLAPL/11596/2025	SUBHRA JEET ROUT VS STATE OF ODISHA	SATYA JEET ROUT VS	MARKAT NAGAR /196 /2025 () //
233	D-ABLAPL/30005/2025 ABLAPL/11597/2025	PRABHANJAN PRAHARAJ VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /366 /2025 () //
234	D-ABLAPL/29982/2025 ABLAPL/11598/2025	KALI KIRAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /423 /2024 () //
235	D-ABLAPL/30009/2025 ABLAPL/11599/2025	TRINATH NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /71 /2018 () //
236	D-ABLAPL/29985/2025 ABLAPL/11600/2025	RAMESH SABAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLANGIR TOWN /141 /2023 () //
237	D-ABLAPL/29712/2025 ABLAPL/11601/2025	BAGA @ HARAMOHAN SAMAL VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CHOUDWAR /553 /2025 () //
238	D-ABLAPL/29989/2025 ABLAPL/11602/2025	SUBASI BEHERA @ BEWA VS	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /260 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/29993/2025 ABLAPL/11603/2025	STATE OF ODISHA TAPAS KUMAR JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// SOSO /195 /2025 ()
240	D-ABLAPL/30098/2025 ABLAPL/11604/2025	SAMIR JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /410 /2025 ()
241	D-ABLAPL/29861/2025 ABLAPL/11605/2025	PANKAJ KUMAR MUDULI VS STATE OF ODISHA	ASISH MISHRA VS	// KALINGA NAGAR /29 /2017 ()
242	D-ABLAPL/29866/2025 ABLAPL/11606/2025	KSHYAMA BACHHA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// SINDHIKELA PS /127 /2025 ()
243	D-ABLAPL/29740/2025 ABLAPL/11607/2025	MINATI PANDA VS STATE OF ODISHA	DUSHMANT KUMAR BISWAL VS	// PURI TOWN /328 /2025 ()
244	D-ABLAPL/29908/2025 ABLAPL/11608/2025	BASANTI BARIK VS STATE OF ODISHA	SEJAL NAYAK VS	// RAJKANIKA /467 /2025 ()
245	D-ABLAPL/29923/2025 ABLAPL/11609/2025	KESHAB CHANDRA DAS VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// MAHANGA /42 /2025 ()
246	D-ABLAPL/30010/2025 ABLAPL/11610/2025	SANDEEP SENDRIA @ SANDIP SENDRIA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS 2(C)CC/0001740/2025
247	D-ABLAPL/29909/2025 ABLAPL/11611/2025	DEEPAK BARIK @ DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SEJAL NAYAK VS	// RAJKANIKA /467 /2025 ()
248	D-ABLAPL/29945/2025 ABLAPL/11612/2025	BHULA BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	// PAIKMAL /326 /2024 ()
249	D-ABLAPL/29954/2025 ABLAPL/11613/2025	NARESH KUMAR PRUSTY VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000084/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/29206/2025 ABLAPL/11614/2025	SUSHANTA HATI @ BABU HATI VS STATE OF ODISHA	SABYASACHI MISHRA VS	BASTA /316 /2025 () //
251	D-ABLAPL/29388/2025 ABLAPL/11615/2025	JITU MAHANANDA @ SARAT MAHANANDA @ JITU @ SHARAT MAHANANDAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /48 /2025 () //
252	D-ABLAPL/30082/2025 ABLAPL/11616/2025	MOHAMMED TAUSIF ALAM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /428 /2025 () //
253	D-ABLAPL/29566/2025 ABLAPL/11617/2025	JAGAN @ SANTOSH SAMAL VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CHOUDWAR /553 /2025 () //
254	D-ABLAPL/30213/2025 ABLAPL/11618/2025	SURENDRA KUMAR SHARMA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	TANGI /315 /2025 () //
255	D-ABLAPL/29759/2025 ABLAPL/11619/2025	JASHADHARA @ JASODHARA PRADHAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CHANDRASEKHARPUR /534 /2025 () //
256	D-ABLAPL/29939/2025 ABLAPL/11620/2025	RAMESH DAS @ SENTERA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /275 /2025 () //
257	D-ABLAPL/29942/2025 ABLAPL/11621/2025	SUJIT ROUT @ SIKUN @ SIKUNA @ SURJIT PRASAD ROUT VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADACHANA /275 /2025 () //
258	D-ABLAPL/29999/2025 ABLAPL/11622/2025	ASHOK KUMAR DAS @ ASHOK DAS VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	PURIGHAT /327 /2025 () //
259	D-ABLAPL/30056/2025 ABLAPL/11623/2025	DHARMU MUNDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /106 /2025 () //
260	D-ABLAPL/30059/2025 ABLAPL/11624/2025	VYOM SHARAN @ VYOM VS STATE OF ODISHA	SUBHASHREE SEN VS	BELPAHAR /85 /2025 () //
261	D-ABLAPL/30068/2025	BHAJAMAN PRADHAN	DUSHMANTA KUMAR BISWAL	DELANGA /188 /2024

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :26/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11625/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/30103/2025 ABLAPL/11626/2025	SK BALIGUDDIN @ GUDUN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /201 /2025 () //
263	D-ABLAPL/30105/2025 ABLAPL/11627/2025	JANMEJAYA SASMAL VS STATE OF ODISHA	AJAYA KUMAR JENA VS	/ /0 () //
264	D-ABLAPL/30111/2025 ABLAPL/11628/2025	ALOK KUMAR DASH VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PURI TOWN /349 /2025 () //